MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(Department of Food and Public Distribution)

ORDER

New Delhi, the 7th January, 2010

S.O. 33(E)/Ess. Com./Sugarcane.—In exercise of the powers conferred by Section 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government, hereby makes the following Order further to amend the Sugarcane (Control) Order, 1966, namely:

1. (1) This Order may be called the Sugarcane (Control) Amendment Order, 2010. (2) It shall come into force on the date of its publication in the Official Gazette.

2. In the Sugarcane (Control) Order, 1966, Clause 3 B shall be omitted.

[F. No. 3-4/2009-SP-II]

AVINASH VERMA, Director

Note:—The principal Order was published in the Gazette of India Extraordinary vide Number G.S.R. 1126/Ess.Com./Sugarcane, dated 16th July, 1966 and was subsequently amended vide:

1. G.S.R. 35(E)/Ess.Com./Sugarcane, dated 5-1-1967
2. G.S.R. 1951(E)/Ess.Com./Sugarcane, dated 17-10-1967
3. G.S.R. 945(E)/Ess.Com./Sugarcane, dated 18-5-1968
4. G.S.R. 1456(E)/Ess.Com./Sugarcane, dated 2-8-1968
5. G.S.R. 620(E)/Ess.Com./Sugarcane, dated 8-4-1973
7. G.S.R. 492(E)/Ess.Com./Sugarcane, dated 12-9-1975
8. G.S.R. 542(E)/Ess.Com./Sugarcane, dated 27-1-1975
9. G.S.R. 484(E)/Ess.Com./Sugarcane, dated 26-7-1976
12. G.S.R. 913(E)/Ess.Com./Sugarcane, dated 9-12-1976
14. G.S.R. 197(E)/Ess.Com./Sugarcane, dated 28-3-1978
15. G.S.R. 427(E)/Ess.Com./Sugarcane, dated 3-7-1981
20. G.S.R. 204(E)/Ess.Com./Sugarcane, dated 22-3-2004
22. S.O. 1309(E)/Ess.Com./Sugarcane, dated 31-7-2007
23. S.O. 2198(E)/Ess.Com./Sugarcane, dated 28-12-2007
24. S.O. 2984(E)/Ess.Com./Sugarcane, dated 29-12-2008 followed